GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2604 ANSWERED ON:25.11.2010 NATIONAL LAW SCHOOLS Jagannath Dr. M.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up sixteen National Law Schools in the country;
- (b) if so, the details thereof;
- (c) the number of such institutions at present; and
- (d) the time by which such institutions are likely to be established?

Answer

MINISTER OF LAW AND JUSTICE (DR.M. VEERAPPA MOILY)

- (a) & (b): The Ministry of Law and Justice, Department of Legal Affairs in collaboration with the Bar Council of India, National Law University, Delhi has organized a two day National Consultation for Second Generation Reforms in Legal Education on 1st & 2nd May, 2010 at Vigyan Bhavan, New Delhi. It was resolved in the National Consultation that there will be a National Law University in every State.
- (c): 14 (Fourteen).
- (d) Efforts are being made to establish such institutions.